

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**RBEP ENTERTAINMENT PRIVATE LIMITED**  
**OPERATING IN THE FILM PRODUCTION, FILM MANUFACTURING, AND**  
**CINEMA INFRASTRUCTURE INDUSTRY AT MUMBAI**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	<b>RBEP Entertainment Private Limited</b> <b>CIN:</b> U72900MH2006PTC160603 <b>PAN:</b> AAFCA6658L
2.	Address of the registered office	<b>Regd. Office:</b> 502, Plot No. 91/94 Prabhat Colony, Santacruz (East), Mumbai City, Mumbai, Maharashtra – 400055
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	The Corporate Debtor does not have any fixed assets as per the financial statements for the FY 2024-25.
5.	Installed capacity of main products/ services	The Corporate Debtor has no installed capacity for its main products/services.
6.	Quantity and value of main products/ services sold in last financial year	Sales from services i.e., the distribution of films, serials, and other rights, amounted to Rs. 121.67 lakhs as per the audited financial statements for the financial year 2024-25.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending email at <a href="mailto:cirp.rbep@npvinsolvency.in">cirp.rbep@npvinsolvency.in</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending email at <a href="mailto:cirp.rbep@npvinsolvency.in">cirp.rbep@npvinsolvency.in</a>
10.	Last date for receipt of expression of interest	11-07-2026
11.	Date of issue of provisional list of prospective resolution applicants	14-07-2026
12.	Last date for submission of objections to provisional list	19-07-2026
13.	Date of issue of final list of prospective resolution applicants	22-07-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	27-07-2026
15.	Last date for submission of resolution plans	26-08-2026
16.	Process email id to submit Expression of Interest	<a href="mailto:cirp.rbep@npvinsolvency.in">cirp.rbep@npvinsolvency.in</a>
17.	Details of the corporate debtor's registration status as MSME.	Not Registered



**IPE – NPV Insolvency Professionals Private Limited  
(Formerly Known as Mantrah Insolvency Professionals Private Limited)  
Through its Director - Mr. Ritesh Prakash Adatiya**

**Resolution Professional**

**RBEP Entertainment Private Limited (In CIRP)**

**IBBI Reg. No: IBBI/IPE-0040/IPA-2/2022-23/50021**

**Registered Address: H-35, 1st Floor, Jangpura Extension, Jungpura, South Delhi,  
New Delhi, Delhi – 110 014**

**Validity of AFA: December 31, 2026**

**Email for Correspondence - [cirp.rbep@npvinsolvency.in](mailto:cirp.rbep@npvinsolvency.in)**

**Date: June 26, 2026**

**Place: Mumbai**



